

National Company Law Tribunal

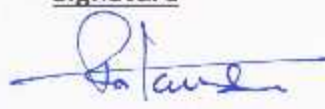
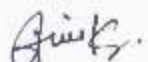
Allahabad Bench

CP NO.83/241-244(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY: M/s Gyan Security Press Pvt.Ltd

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R K Tandon	PCS	Respondent NO.1223	
2.	Anil Kumar	PCS	Petitioners	

Order dated 07.02.2017

CP NO 83/241-244/ALD/2016 M/s Sarthak Vaniya India Pvt Ltd v/s M/s Gyan Security Press Pvt Ltd &Ors

The parties are represented by their respective PCS. In this matter reply in pending C.A NO 6/2017 and rejoinder to main Company petition has been filed.

Both the parties are at liberty to explore possibility of settlement of dispute through mediation if feel appropriate. Meanwhile Interim order passed by this tribunal dated 7.11.2016 is Extended until further order.

The Matter be listed for hearing in CA on 6/03/2017.


SH.H.P.CHATURVEDI(JUDICIAL MEMBER)